

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE NO - 14 /2022-23 (Purchase Cell)

Sealed Tenders along with sample of Wooden (Seasum) Bundle Board bearing size (15" x 10" x 1/2") and Bundle Board Tape bearing size 3 Cm x 125 Cm are invited in favour of Undersigned from bonafide and reputed registered Firms / Suppliers having requisite experience and Financial Capacity to execute the order for supply of 800 pairs Bundle board and 1600 pcs Tapes for use of the Court within three weeks from the date of display of this notice on the Website of Patna High Court: "<http://patnahighcourt.gov.in/>"

Terms & Conditions: -

- i. Tenders received after stipulated time will not be entertained.
- ii. Tender will not be accepted without samples.
- iii. The material should be in good condition of specified specification.
- iv. The rate quoted in the tender should be inclusive of all taxes.
- v. No advance payment shall be made.
- vi. The firms shall submit their bill in duplicate at the time of supply of materials.
- vii. The Court reserves the right to accept and reject any or all tenders.
- viii. Attested copies of latest Income Tax return, Sale tax clearance Certificate, Sales tax Registration Certificate, GST Number and PAN be furnished along with the tender.
- ix. Payment will be made through Bank Account, not in Cash, after delivery and inspection of goods. In case any defect is found in any of the materials, the concerned firm shall replace it immediately free of cost.
- x. The successful bidder shall supply the articles for a minimum period of one year on the approved rate which may be extended for a further period of one year, if agreed bilaterally.

Navinlal Singh
O.S.D

Patna High Court, Patna

25.01.23